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 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

PART II.

Educational Notices, Results of Examinations, etc.

NOTICE.

Names of Munshis qualified to teach Urdu can be had on application to the Secretary, Board of Examiners, 1, Council

House Street, Calcutta. A complete list is published once a month in the *Gazette of India*, Part II.

P. T. MANSFIELD,
Chief Secretary to Government.

PATNA UNIVERSITY.

PROGRAMME OF THE LAW EXAMINATIONS TO BE HELD IN JULY 1940.

TIME—7 A.M. TO 10 A.M.

LAW, PART I.

Monday,	July	1, 1940	... Jurisprudence and Elements of Roman Law.
Tuesday,	"	2, 1940	... Constitutional Law of England and India.
Wednesday,	"	3, 1940	... Law of Crimes and Law of Evidence.
Thursday,	"	4, 1940	... Hindu Law.
Friday,	"	5, 1940	... Law of Contracts and Torts.

LAW, PART II.

Friday,	July	5, 1940	... Law of Contract and Torts (for old students who have not passed in this subject in Law, Part I examination).
Saturday,	"	6, 1940	... Land Tenure.
Monday,	"	8, 1940	... Equity and Trusts.
Tuesday,	"	9, 1940	... C. P. C. and Evidence.
Wednesday,	"	10, 1940	... Transfer of Property.
Thursday,	"	11, 1940	... Muhammadan Law.

J. PRASAD,
Registrar.

PATNA: 6th June 1940.

[3—1—28-6-1940.]